

(Rs. in lakhs)

<i>Name of the Mill</i>	<i>1989-90</i>	<i>1990-91</i>	<i>1991-92 (upto August, 1991)</i>
Podar Mills, Bombay	4.51	—	28.50
Somasundaram Mills, Coimbatore.	0.19	—	—
New City of Bombay Mfg. Mills, Bombay	—	—	6.11
Mahalaxmi Mills, Beawar	—	—	4.44

### Rehabilitation of Retrenched Workers of Textile Units

7059. DR. VISHWANATHAM KANITHI: Will the Minister of TEXTILES be pleased to state:

(a) whether the retrenched workers of the running and sick textile units are considered for rehabilitation in other new and expanding units;

(b) if so, the number of workers proposed to be rehabilitated during 1991-92;

(c) whether the retrenchment of workers on account of the modernisation of the units which usually results in reduction of the workers is also taken into account while considering them for re-employment; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No, Sir. The Government of India has no such proposal or scheme.

(b) to (d) Do not arise in view of (a) above.

### Construction of Thakazy Bridge in Kerala

7060. SHRI THAYIL JOHN ANJALOSE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Kerala has sent a proposal to the Union Government for the construction of Thakazy bridge in Alleppey district under the Central Road Fund scheme;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. A proposal for construction of a bridge at Thakazhi in Ambalapuzha-Thiruvalla road (S.H.) in Alleppey district, costing Rs. 200.00 lakhs has been received from the Govt. of Kerala under their Central Road Fund programme for 8th Plan period.

(c) The proposal can be processed for approval only after actual augmentation of the Central Road Fund takes place.

### Permission to Government of Kerala to Float Bonds

7061. SHRI THAYIL JOHN ANJALOSE: Will the Minister of FINANCE be pleased to state:

(a) whether the Government of Kerala has requested for permission to float bonds for Rs. 120 crores during the current year:

(b) if so, the details thereof; and